



Honourable Shri Justice Jagmohansingh Hakamsingh Bhatia

B.Com., LL.M.

2005 - 2012

Justice Jagmohansingh Hakamsingh Bhatia, B.Com., LL.M. was born on March 7, 1950. He was enrolled as an Advocate on July 30, 1973. He practiced in District and Sessions and other Subordinate Courts at Nanded in Civil and Criminal Matters. He joined Judicial Service in February, 1976. He was appointed as Additional District Judge in 1986, Joint District Judge and then District & Sessions Judge in 1992, Additional Registrar from October 1999 to September 2003 with charge of District Judge, Dadra Nagar Haveli, appointed as Principal Secretary and Remembrancer and Legal Adviser from September 2003 to April 2004, as President Cooperative Appellate Court from April to December, 2004 and again as Principal Secretary of Law and Judiciary Department since January 2005. He was appointed as an Additional Judge of the Bombay High Court on June 6, 2005 and appointed as a permanent Judge on . Retired on 7th March 2012.